

N O T I C E

The Advocates at the Principal Seat at Bombay and its Benches at Nagpur, Aurangabad and High Court of Bombay at Goa are requested to provide the details of the matters which have either become infructuous or already covered by the judgment of the Hon'ble Supreme Court as well as of the High Court, so that such matters can be immediately listed before the Hon'ble Court.

The list shall be submitted with the office of Registrar (Judicial-I) at the Principal Seat as well as the Registrar (Judicial) at the Bench at Nagpur, Aurangabad and High Court of Bombay at Goa.

29th July 2024

High Court, Appellate Side
Bombay.

By Order

Sd/-
(H. M. Bhosale)
Registrar (Judl-I)